

List of cases in which Electronic Service of process has taken place during the month of September 2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				

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7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) 608 / 2022	IDBI BANK LTD. VS. MRS. MANPREET KAUR BINDRA	-	11.07.2022	01.09.2022	
			CS (COMM.) 645 / 2022	M/S. RAJ CONSTRUCTIONS V/S M/S. AADHARSHELA CONSTRUCTIONS	-	21.07.2022	03.09.2022	
			CS (COMM.) 457 / 2022	VOLTAS LTD. VS. BRAHMAPUTRA INDRASTRUCTION	-	27.05.2022	03.09.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP (COMM.) 106 / 2022	GOYAL MG GASES PVT. LTD. VS. DIRECTOR AND MEDICAL SUPTD. DR. RAM MANOHAR LOHIA HOSPITAL	-	04.07.2022	03.09.2022	
			CS (COMM.) 456 / 2022	LAKSHYA INDIA GROUP VS. EDIT ONE INTERNATIONAL	-	26.05.2022	07.09.2022	
			CS (COMM.) 717 / 2022	AIWA CO. LTD. VS. AIIVA HOMEAPPLIANCES PVT. LTD.	-	22.08.2022	07.09.2022	
			CS (COMM.) 735 / 2022	STP LTD. VS. GYARSI LAL SHARMA	-	26.08.2022	08.09.2022	
			CS (COMM.) 747 / 2022	NETWAY INDIA PVT. LTD. VS. ACHARYA BALWANT	-	31.08.2022	09.09.2022	
			CS (COMM.) 574 / 2022	SHREY JAIN VS. BISTRO HOSPITALITY PVT. LTD.	-	09.06.2022	12.09.2022	
			CS (COMM.) 340 / 2022	NARENDER GOEL PROP. NARENDER TUBE HOUSE Vs AGTECH INDUSTRIES PVT LTD	-	11.04.2022	15.09.2022	

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			CS (COMM.) 740 / 2022	SWIFT SECIROTAS (P) LTD. VS. BUSINESS BROADCAST NEWS P. LTD.	-	27.08.2022	15.09.2022	
			CS (COMM.) 740 / 2022	SWIFT SECIROTAS (P) LTD. VS. BUSINESS BROADCAST NEWS P. LTD.	-	27.08.2022	15.09.2022	
			CS (COMM.) 740 / 2022	SWIFT SECIROTAS (P) LTD. VS. BUSINESS BROADCAST NEWS P. LTD.	-	27.08.2022	15.09.2022	
			CS (COMM.) 740 / 2022	SWIFT SECIROTAS (P) LTD. VS. BUSINESS BROADCAST NEWS P. LTD.	-	27.08.2022	15.09.2022	
			CS (COMM.) 648 / 2022	M/S THE ERDREDDY PVT. LTD. THROUGH ITS AR NAMELY SHRI RINKOO AGGARWAL Vs M/S K.K. INDUSTRIES THROUGH ITS PROPRIETOR NAMELY SAJJAL PILLAI	-	22.07.2022	16.09.2022	
			CS (COMM.) 745 / 2022	SATPAL AND SONS Vs M/S PROJTECH ENGINEERING PVT. LTD.	-	29.07.2022	17.09.2022	
			CS (COMM.) 777 / 2022	ANI MEDIA PVT. LTD. VS. ARUN KR. SHIVHARE		12.09.2022	21.09.2022	

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			CS (COMM.) 800 / 2022	STATE BANK OF INDIA VS. KANCHAN AGGARWAL	-	19.09.2022	21.09.2022	
			CS (COMM.) 717 / 2022	AIWA CO. LIMITED Vs AIWA HOMEAPPLIANCES PRIVATE LIMITED AND ORS	-	22.08.2022	22.09.2022	
			OMP (COMM.) 140 / 2022	MS ANNMARRIA PRESENTATIONS Vs THE DIRECTOR GENERAL DOORDARSHAN KENDRA	-	03.09.2022	22.09.2022	
			OMP (COMM.) 147 / 2022	SAK BUILDTECH PRIVATE LIMITED Vs ENVISAGE	-	16.09.2022	23.09.2022	
			OMP (COMM.) 80 / 2022	THE ASHOK Vs SURAKSHA SECURITY AGENCY	-	27.05.2022	26.09.2022	
			CS (COMM.) 421 / 2022	GLOBE GROUND INDIA PVT LTD Vs GIROMY SAMONI INC	-	09.05.2022	26.09.2022	
			CS (COMM.) 727 / 2022	B. L. AGRO INDUSTRIES LIMITED Vs NURRISH ELITE DIVERSITIES LLP	-	24.08.2022	26.09.2022	

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			CS (COMM.) 768 / 2022	DALIP SINGH ADHIKARI VS. THE ORIENTAL INSURANCE CO. LTD.	-	07.09.2022	28.09.2022	
			OMP (I) (COMM.) 106 / 2022	MANAGEMENTERS BUSINESS SOLUTIONS PVT. LTD. VS. DATTA FINANCE AND TRADING	-	27.07.2022	30.09.2022	
			OMP (I) (COMM.) 106 / 2022	MANAGEMENTERS BUSINESS SOLUTIONS PVT. LTD. VS. DATTA FINANCE AND TRADING	-	27.07.2022	30.09.2022	
			CS (COMM.) 755 / 2022	HDFC LTD. VS. MAMTA CHAND	-	03.09.2022	30.09.2022	
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					

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14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.) 270/22	NAVIGATORS VISA GLOBAL LOGISTICS LTD. VS RAMA ARTS AND EXPORTS AND ANR.	RISHABH KAUSHIK	22.04.2022	01.09.2022	
			CS(COMM.) 391/22	STATE BANK OF INDIA VS MS. MEDHA SHARMA	ARVIND GUPTA	07.06.2022	01.09.2022	
			CSDJ/862/2018	M/S. PLANET ADVERTISING PVT. LTD. VS M/S. AMBIENCE PVT. LTD. AND ORS.	KUNAL KALRA	13.09.2018	03.09.2022	
			OMP(COMM.)26/19	ABDUL SAMAR KHAN VS DEWAN HOUSING FINANCE CORPORATION LTD.	AMIT CHAUBEY	15.11.2019	03.09.2022	
			CS(COMM.) 321/2022	SRS GROUP VS ALL INDIA INSTITUTE OF MEDICAL SCIENCES AND ORS.	KETAN MADAN	20.05.2022	05.09.2022	

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			CS(COMM.) 410/20	UNION BANK OF INDIA VS RAJESHWAR MATHUR	NIRANJAN DAS	17.12.2020	07.09.2022	
			CS(COMM.) 411/20	UNION BANK OF INDIA VS ARMAAN ENTERPRISES	NIRANJAN DAS	17.12.2020	07.09.2022	
			CS(COMM.) 42/22	SUKH SAGAR SILK AND SAREE VS M/S. HARI OM TEXTILE	ADITYA PURI	12.01.2022	07.09.2022	
			OMP(COMM.) .42/22	REDEFINED ONLINE EXPRESS(OPC) VS CASA2STAYS PVT. LTD.	KSHITIZ MAHIPAL	27.07.2022	07.09.2022	
			CS(COMM.) 406/22	M/S. ABM COMMUNICATION VS M/S. SAGAR RATNA RESTAURANTS PVT. LTD.	PAWAS AGGARWAL	09.06.2022	12.09.2022	

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			CS(COMM.)1 401/22	ICICI BANK LTD. VS SHIV SHANKAR BAJAJ	C.PARKASH	07.06.2022.	12.09.2022	
			CS(COMM.)1 14/22	CANARA BANK VS M/S. PRINCE JEWELLERS AND ORS.	ANSHUMAN SRIVASTAVA	22.01.2022	12.09.2022	
			CS(COMM.)1 15/22	CANARA BANK VS RAM SUNDER	ANSHUMAN SRIVASTAVA	22.01.2022	12.09.2022	
			CS(COMM.)1 52/2022	CANARA BANK VS HARBHAJAN SINGH	ANSHUMAN SRIVASTAVA	23.02.2022	12.09.2022	
			CS(COMM.)1 400/22	ICICI BANK LTD. VS NIDHI SHARMA	C.PARKASH	03.06.2022	12.09.2022	

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			CS(COMM.)151/22	CANARA BANK VS GYANDEO AND ANR.	ANSHUMAN SRIVASTAVA	22.02.2022	12.09.2022	
			CS(COMM.)397/22	RSPL HEALTH PVT. LTD. VS KAVERI LIFECARE HEALTH	MOHIT SHARMA	04.07.2022	12.09.2022	
			OMP(I)(COMM)980/22	KOTAK MAHINDRA PRIME LTD. VS MOHD. FAISAL	RAJESH JANGRA	27.08.2022	15.09.2022	
			OMP(I)(COMM)974/22	M/S. FINGROW CAPITAL PVT. LTD. VS VISHWAKARMA TECHNOLOGY WORKS	JITENDRA KUMAR SINGH	20.08.2022	15.09.2022	
			OMP(I)(COMM)991/2022	KOTAK MAHINDRA PRIME LTD. VS SUDAMA	RAJESH JANGRA	30.08.2022	15.09.2022	

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			OMP(I) (COMM)990 /2022	KOTAK MAHINDRA PRIME LTD. VS MOHD. IMRAN ALI	RAJESH JANGRA	22.08.2022	15.09.2022	
			OMP(I) (COMM)989 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS HARINDER AMBAWAT	RAJESH JANGRA	22.08.2022	15.09.2022	
			OMP(I) (COMM)988 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS SHINE PLY BOARDS PVT. LTD.	RAJESH JANGRA	30.08.2022	15.09.2022	
			OMP(I) (COMM)987 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS YAGA PRATAP SINGH	RAJESH JANGRA	27.08.2022	15.09.2022	
			OMP(I) (COMM)986 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS JITENDER GOUTAM	RAJESH JANGRA	27.08.2022	15.09.2022	

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			OMP(I) (COMM)985 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS RITU DUDEJA	RAJESH JANGRA	27.08.2022	15.09.2022	
			OMP(I) (COMM)984 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS MAAN PROPERTIES AND DEVELOPERS PVT. LTD.	RAJESH JANGRA	27.08.2022	15.09.2022	
			OMP(I) (COMM)953 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS MOHD ARMAN KHAN	RAJESH JANGRA	20.08.2022	15.09.2022	
			OMP(I) (COMM)954 /22	CARS24 FINANCIAL SERVICES PVT. LTD. VS SOJEN P.P.	RAJESH JANGRA	20.08.2022	15.09.2022	
			OMP(I) (COMM)955 /22	CARS24 FINANCIAL SERVICES PVT. LTD. VS SUNIL KR.	RAJESH JANGRA	20.08.2022	15.09.2022	

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			OMP(I) (COMM)956 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS HIGHWAY ADVERTISING	RAJESH JANGRA	20.08.2022	15.09.2022	
			OMP(COMM) .26/19	ABDUL SAMAR KHAN VS DEWAN HOUSING FINANCE CORPORATION LTD.	AMIT CHAUBEY	19.11.2019	15.09.2022	
			CS(COMM.) 350/21	ICICI BANK LTD. VS YOGESH KUMAR	CHETNA BHALLA	09.10.2021	16.09.2022	
			OMP(I) (COMM)522 /22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS PRAMOD RAJ BAHADUR	RAJESH JANGRA	11.05.2022	16.09.2022	
			OMP(I) (COMM)100 7/22	TOYOTA FINANCIAL SERVICES PVT. LTD. VS GAGANDEEP SONI	RAJESH JANGRA	05.09.2022	16.09.2022	

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			CS(COMM.) 418/22	M/S. PURPLE MONKEY VS GREATEST COMMON FACTOR PVT. LTD. AND ORS.	MRITUNJAY KUMAR	19.07.2022	17.09.2022	
15	SH. SANJEEV AGGARWAL	South	NIL					
16	SH. MUKESH KUMAR GUPTA	South	NIL					
17	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL					

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18	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST DISTRICT	CS/COMM/705/22		NA		08-09-2022	
			CS/COMM/68/19	ADVAITA SHOWBIZ VS. INTERSPACE SOLUTIONS	NA	2019	12-09-2022	
			CS/COMM/536/22	KELEONE TRADING VS. KASHVI DESIGNS	NA	2022	12-09-2022	
			CS/COMM/2	R.K. RADHU VS. M/S RADHU INDUSTRIES	NA	2020	30-09-2022	

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19	SH. AJAY KUMAR JAIN	SOUTH-EAST						
20	MS. ANU GROVER BALIGA	SOUTH-EAST						
21	MS AGGARWAL GUPTA PREETI	SOUTH-EAST						
22	MS NIRJA BHATIA	SOUTH-EAST						

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23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL					
24	SH. SANJAY SHARMA-I	EAST	NIL					
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS-50/2022	M/S MAHAVERRA TRADING COMPANY VS PIHU ENTERPRISES	MANEESH KUMAR	07.03.2022	26.09.2022	
			CS-304/2021	ANUP GUPTA VS PINKI	VSVIKAS AHUJA	15.12.2021	03.09.2022	
			CS-323/2021	BHASKAR TIWARI VS CHANDRO DEVI	RAMAKANT SHUKLA	24.12.2021	12.09.2022	

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			CS-97/2021	PRAMOD KUMAR VS KULDEEP SINGH	MANISH KUMAR SINGH	24.03.2021	12.09.2022	
			CS(COMM)-84/2022	THE PURVANCHAL CO-OP URBAN T.C SOCIETY	DHAMENDRA	16.08.2022	26.09.2022	
			CS(COMM)-60/2021	K K TRADING VS BHARDWAJ CONSTRUCTION	ANKIT KUMAR MAURYA	04.10.2021	08.09.2022	
			CS-189/2020	BRIJWASI TRADING VS R.K BATTERY INVERTOR	S.C CHATURVEDI	22.12.2020	03.09.2022	
27	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL					
28	MS. SUKHVINDER KAUR		NIL					
29	SH. SURENDER S. RATHI		NIL					

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30	MS. SAVITA RAO			NIL					
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West DISTRICT		NIL					
32	SH. VIRENDER BHATT, JUDGE (COMMERCIAL COURT)	North DISTRICT		NIL					
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL					
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02			NIL					
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03			NIL					
Total									72